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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



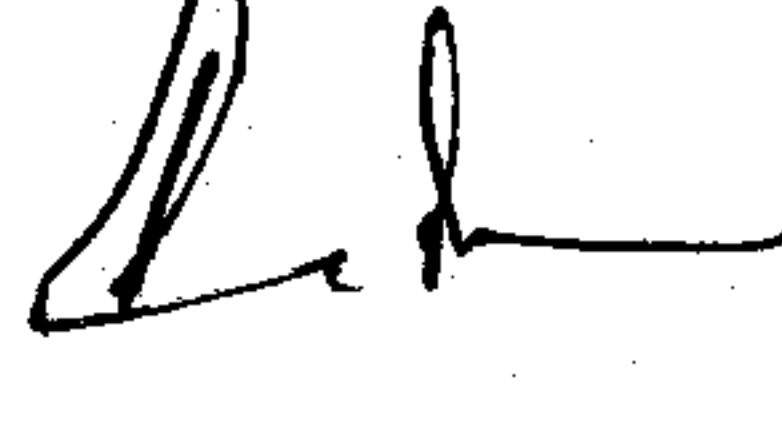

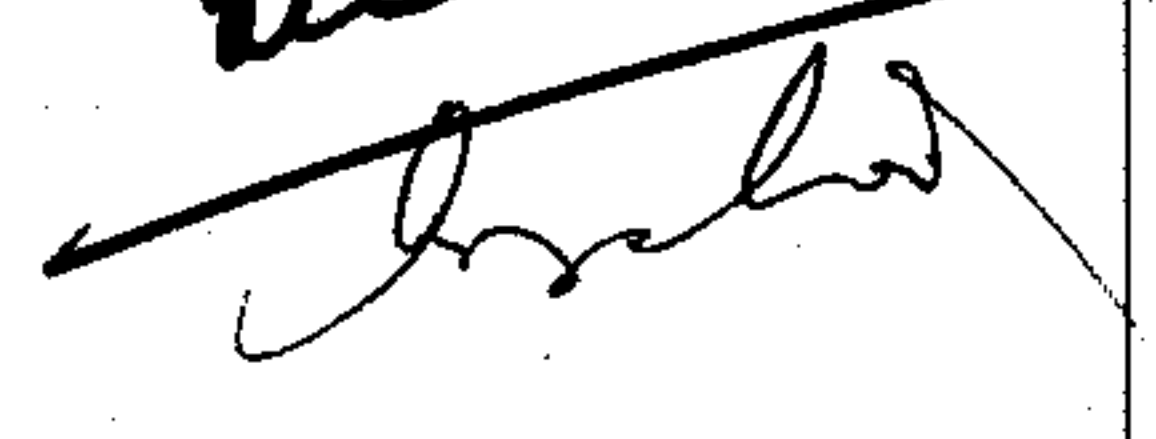
**TP No. 125/397-398/NCLT/AHM/2016 (New)
CP No. 34/397-398/CLB/MB/2016 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Ashok Kumar Khosla
V/s.
PGH International Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal P Vaishnav	Advocate	Petitioner	
2.	Amalpushp Shrotri	Adv.	Res No. 2	
3.	L. J. Golani - Adv.		Respondent	
4.	H. Hamesh C Naidu	Advocate	Org. Petitioner	
5.	S.K. Batra	PCS	Respondent 1	

ORDER

Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Kunal Vaishnav present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Original Respondent No. 1. Learned Advocate Mr. Amalpushp Shrotri present for Original Respondent No. 2. Learned Advocate Mr. L.J. Golani present for Original Respondent.

In view of pendency of IA 192/2017 and IA 261/2017.

List the matter on 23.11.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of October, 2017.